

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **06.05.2024** THROUGH VIDEO CONFERENCE

PRESENT: HON'BLE SHRI SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Indian Overseas Bank
Vs
Subhashri Bio Energies Pvt Ltd

MAIN PETITION NUMBER : IBA/203/2020
(IA/MA) APPLICATION NUMBERS

IA/1101(CHE)/2024

ORDER

Present: Mr. B.Dhanaraj, Ld. Counsel for Applicant/Liquidator.

This application has been filed seeking extension of liquidation process for a period upto 27.04.2025. Reasons have been stated in paras 8, 9, 12 and 13 of the application.

The applications are stated to be listed before this Tribunal on 07.06.2024.

The liquidation in the present case was ordered on 28.04.2022.

Looking into all the facts, the liquidation timeline is extended upto 30.09.2024 with the directions to the Liquidator to complete the process.

IA/1101(CHE)/2024 is accordingly **disposed of**.

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**[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)**

MS

-sd-

**[SANJIV JAIN]
MEMBER (JUDICIAL)**